

**संचार विभाग,** केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022- 22660502

March 10, 2021

## **Revocation of Certificate of Authorisation**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 8 of the Payment and Settlement Systems Act, 2007, has revoked the Certificate of Authorisation (CoA) of the below mentioned Payment System Operators (PSOs):

Sr.	Company's	Registered Office	СоА	Payment	Date of	Reason for
No.	Name	Address	No. &	System	Revocation	Revocation
			Date	Authorised		
1.	RiddiSiddhi	Bullion House, 115,	71/2014	Setting up,	04.03.2021	Non-
	Bullions	TambaKatta, Opp.	dated	owning and		compliance
	Limited	Dagina Bazar,	May 15,	operating		with
		Pydhonie, Mumbai –	2014	White Label		regulatory
		400 003		ATMs		requirements
2.	AGS Transact	601-602, B-Wing,	73/2014	Setting up,	04.03.2021	Non-
	Technologies	Trade World, Kamala	dated	owning and		compliance
	Limited	City, Senapati Bapat	June	operating		with
		Marg, Lower Parel	30,	White Label		regulatory
		(W), Mumbai – 400	2014	ATMs		requirements
		013				

Press Release: 2020-2021/1226

**(Yogesh Dayal)** Chief General Manager